

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.735/2019 in CP No.550/241/HDB/2019
NAME OF THE COMPANY	Forel Labs Pvt Ltd & 3 others
NAME OF THE PETITIONER(S)	Indrakanti Kameswara Rao & 3 others
NAME OF THE RESPONDENT(S)	Forel Labs Pvt Ltd & 3 others
UNDER SECTION	241

ORDER

CA No.735/2019

Present: Ld. Proxy Counsel Mr. Varun Ambati for the Applicant.

None appeared for the Respondent.

At the request of the Proxy Counsel for the Applicant, **matter is adjourned to 08.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)